

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) No.24/Chd/Hry/2018

In the matter of:

Brooks Instrument India Pvt. Ltd. & Anr.

...Transferor Co.-Petitioner No.1

With

ITW India Pvt. Ltd.

...Transferee Co.-Petitioner No.2

Present: Mr. Atul V. Sood, Advocate for the petitioner-companies

Arguments heard. Reserved.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

Sept., 11, 2018
Anchal